

Central Administrative Tribunal, Principal Bench

Original Application No. 590 of 2000

New Delhi, this the 17th day of April, 2000

Hon'ble Mr. S. R. Adige, Vice Chairman(A)  
Hon'ble Mr. Kuldip Singh, Member (J)

Harbans Lal s/o Shri Brij Lal  
Working as Helper Khalasi under  
Senior Electric Foreman at Northern Railway  
Firozpur - Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

1. Union of India through the General Manager  
Northern Railway, Baroda House,  
New Delhi

2. The Divisional Railway Manager,  
Northern Railway,  
Ferozpur

3. The Senior Electric Foreman (TL)  
Northern Railway Station, Ferozpur - Respondents

O R D E R (ORAL)

By Hon'ble Mr. S. R. Adige, Vice Chairman(A)

1. Applicant seeks a direction to respondents to fix his seniority and thereafter to grant him promotion from the date his juniors were promoted.

2. We have heard applicant's counsel Shri Yogesh Sharma who states that applicant's representations dated September, 1999 (Annexure P-1) and 27.1.2000 (Annexure P-2) still remain undisposed of.

3. If these submissions are correct, this OA is disposed of at the admission stage itself, with a direction to respondents to dispose of the aforesaid representations by a detailed, speaking and reasoned order in accordance with rules and instructions on the

subject, under intimation to the applicant within 3 months from the date of receipt of a copy of this order.

4. The O.A. is disposed of accordingly. No costs.

5. Let a copy of the O.A. be enclosed alongwith this order.

*Kuldeep*  
(Kuldeep Singh)  
Member(J)

*Adige*  
(S. R. Adige)  
Vice Chairman(A)

/dinesh/